

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2020
TO BE ANSWERED ON FRIDAY, 29TH DECEMBER, 2017/PAUSHA 08, 1939 (SAKA)

AADHAAR LINKING

QUESTION

2020. SHRI R. P. MARUTHARAJAA

Will the Minister of Finance be pleased to state:

- (a) whether the Government has set any deadline to link Aadhaar to mutual funds, insurance policies bank accounts and post office accounts; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

(a) & (b): The Central Government had amended the Rule 9 of the Prevention of Money-laundering (Maintenance of Records) Rules, 2005 and notified that the 31st March, 2018 or six months from the date of commencement of account based relationship by the client, whichever is later, as the date of submission of the Aadhaar Number, by the clients to the reporting entity including mutual funds, insurance companies and post office accounts.
